

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.3803
TO BE ANSWERED ON 24.03.2017

UJJAWALA SCHEME

3803. SHRI DUSHYANT SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features of Ujjawala scheme implemented by the Government for rehabilitation of victims of trafficking along with the progress made by it since its inception;
- (b) the funds allocated/released and utilised along with the number of beneficiaries under the scheme during each of the last three years and the current year, State/UT-wise;
- (c) whether the scheme has been successful in rehabilitation of victims of trafficking and if so, the details thereof; and
- (d) the further measures taken by the Government to create awareness about prevention of trafficking of women and children in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) & (b) The scheme 'Ujjawala' was launched on 4th December, 2007 by the Ministry of Women & Child Development. The scheme has specific components for Prevention of trafficking and for Rescue, Rehabilitation, Re-integration and Repatriation of victims of trafficking for commercial sexual exploitation. As on date, 286 Ujjawala projects have been sanctioned in the country including 162 Protective and Rehabilitation homes. The revised Ujjawala scheme with enhanced budgetary norms is under implementation with effect from 01.04.2016. The details of the total funds allocated during the last three years, year-wise in various States/UTs under Ujjawala scheme is as Annexure I and the number of beneficiary in the country State/UTs wise along with number of women beneficiaries State/UTs wise is as Annexure II.
- (c) In the context of continuing the scheme during 12th Plan, Delhi University was assigned to evaluate the scheme which submitted its report in April, 2014. As per the Report, the scheme has been very well conceptualized. The Report also recommended to continue with the Scheme.
- (d) The measures taken by the Government under the Ujjawala scheme to create awareness about trafficking of women and children include formation and functioning of Community Vigilance Groups, Social Mobilization & involvement of local communities, generate public discourse through Workshops/Seminars, Awareness through Mass Media And Development and Printing of Awareness Generation material such as Pamphlets, Leaflets and Posters.

Annexure-I

Statement referred in reply of part (b) of Lok Sabha Unstarred Question No.3803 for 24.03.2017 regarding “Ujjawala Scheme” by Shri Dushyant Singh regarding details of funds allocated under Ujjawala Scheme during the last three years, State/UTs wise.

(Rupees in Lakh)

Sl. No.	Name of State/UT	2013-14	2014-15	2015-16	2016-17 (As on date)
1.	Andhra Pradesh	88.08	34.76	32.79	97.95
2.	Arunachal Pradesh	-	-	-	-
3.	Assam	238.30	177.79	14.83	20.88
4.	Bihar	7.08	7.18	-	-
5.	Chhattisgarh	12.65	19.71	-	15.29
6.	Goa	-	-	-	-
7.	Gujarat	26.53	7.18	-	-
8.	Haryana	9.74	-	-	6.84
9.	Himachal Pradesh	-	-	-	-
10.	Jammu & Kashmir	-	-	-	-
11.	Jharkhand	-	-	-	-
12.	Karnataka	321.99	145.85	17.58	17.58
13.	Kerala	4.16	4.18	-	-
14.	Madhya Pradesh	-	10.85	-	-
15.	Maharashtra	275.74	55.93	59.13	59.13
16.	Manipur	89.62	122.43	-	-
17.	Meghalaya	5.42	-	-	-
18.	Mizoram	70.18	-	-	-
19.	Nagaland	7.78	-	-	-
20.	Odisha	28.53	106.32	181.24	165.12
21.	Punjab	-	-	-	-
22.	Rajasthan	61.93	45.80	.75	.75
23.	Sikkim	-	-	-	-
24.	Tamil Nadu	52.67	17.65	-	52.42
25.	Telangana	-	-	-	-
26.	Tripura	-	-	-	-
27.	Uttarakhand	45.36	-	-	-
28.	Uttar Pradesh	24.66	35.04	-	6.52
29.	West Bengal	1.21	-	-	-
30.	Andaman & Nicobar Islands	-	-	-	-
31.	Chandigarh	-	-	-	-
32.	Dadra & Nagar Haveli	-	-	-	-
33.	Daman and Diu	-	-	-	-
34.	Delhi	-	1.89	-	-
35.	Lakshadweep	-	-	-	-
36.	Puducherry	-	-	-	-
TOTAL		1371.63	792.56	2067.07	442.48

Annexure-II

Statement referred in reply of part (b) of Lok Sabha Unstarred Question No.3803 for 24.03.2017 regarding “Ujjawala Scheme” by Shri Dushyant Singh regarding details of beneficiaries under Ujjawala Scheme during the last three years, State/UTs wise.

(Number of beneficiaries)

Sl. No.	Name of State/UT	2013-14	2014-15	2015-16	2016-17
1.	Andhra Pradesh	525	600	700	700
2.	Arunachal Pradesh	25	-	-	-
3.	Assam	800	850	900	900
4.	Bihar	50	75	75	75
5.	Chhattisgarh	100	100	100	100
6.	Goa	-	-	-	-
7.	Gujarat	325	300	250	250
8.	Haryana	50	50	50	50
9.	Himachal Pradesh	-	-	-	-
10.	Jammu & Kashmir	-	-	-	-
11.	Jharkhand	-	-	-	-
12.	Karnataka	600	750	700	700
13.	Kerala	50	50	50	50
14.	Madhya Pradesh	-	25	25	25
15.	Maharashtra	950	900	1000	1000
16.	Manipur	350	500	400	400
17.	Meghalaya	-	-	-	-
18.	Mizoram	50	50	25	25
19.	Nagaland	25	25	25	25
20.	Odisha	850	750	700	700
21.	Punjab	-	-	-	-
22.	Rajasthan	425	450	400	400
23.	Sikkim	-	-	-	-
24.	Tamil Nadu	130	200	200	200
25.	Telangana	-	-	-	-
26.	Tripura	-	-	-	-
27.	Uttarakhand	200	250	225	225
28.	Uttar Pradesh	200	250	250	250
29.	West Bengal	60	100	100	100
30.	Andaman & Nicobar Islands	-	-	-	-
31.	Chandigarh	-	-	-	-
32.	Dadra & Nagar Haveli	-	-	-	-
33.	Daman and Diu	-	-	-	-
34.	Delhi	-	-	-	-
35.	Lakshadweep	-	-	-	-
36.	Puducherry	-	-	-	-
TOTAL		5765	6275	6175	6175